

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 17th March, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 4 Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 17th March, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.07 hrs.

### PUBLIC ACCOUNTS COMMITTEE

#### FOURTEENTH & SEVENTEENTH REPORTS

SHRI ASHOK GEHLOT (Jodhpur) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Fourteenth Report on Action Taken by Government on the recommendations contained

in the Fifty-eighth Report (Sixth Lok Sabha) on Diesel Hydraulic Locomotives.

(2) Seventeenth Report on Action Taken by Government on the recommendations contained in the Seventy-fourth Report (Sixth Lok Sabha) on Track Fittings.

श्री मोतीबाई आर० चौधरी (मेहमाना) : अध्यक्ष महोदय, 377 के अन्तर्गत मेरा नोटिस था ।

अध्यक्ष महोदय : 377 ऐसे थोड़े होता है ? मेरी परमिशन से होता है । डाक्टर ने थोड़े बनाया है जरूर इस तरह से करना है ।

(Interruptions)

Mr. SPEAKAR : Nothing will go on record.—whatever he says.

(Interruptions)

MR. SPEAKER : Irresponsible Mr. Eduardo Faleiro.

DR. VASANT KUMAR PANDIT (Rajgarh) : I have sought your permission under 115 on the question of deadly poison in the scented supari.

(Interruptions)

MR. SPEAKER : We have referred it. We are trying to get the reply.

(Interruptions)

MR. SPEAKER : This is not the way to do it. Have you tried to read the rule book any time ? Can you do it ?

(Interruptions)